

COURT - I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 303 OF 2016 &
IA NO. 633 OF 2016

Dated : 4th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of :

Jindal Stainless (Hisar) Ltd.	...	Appellant(s)
Vs.		
Haryana Electricity Regulatory Commission & Ors.	...	Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Abiha Zaidi

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1
Mr. Manuj Kaushik for R-3

ORDER

As agreed by the learned counsel for the parties, list the matter for hearing on **16-11-2018.**

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/js